

ing cattle near the border village of Dnanoor in Ganganagar Tehsil of Bikaner (Rajasthan) was recently kidnapped by Pakistani Nationals, believed to be a Pakistani Military Personnel and taken to Pakistan;

(a) whether it is also a fact that his cattle have also been taken to Pakistan; and

(b) if so, whether Government have taken any action in regard to this matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) to (c). The Indian villager was not kidnapped. He was taken into custody on the 29th October 1955 by Pakistan Border Police who found him grazing his cattle in Pakistan territory near the Indo-Pakistan Border. His cattle were also seized. The Rajasthan local authorities have taken up the matter with the Bahawalpur local authorities and are trying to obtain his early release and the return of his cattle.

'C' Category Visas

551. { Shri Gidwani :
Sardar Hukam Singh :

Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to a message from P.T.I., Karachi published in Indian Press on the 17th November, 1955 that a Pakistan News Agency has circulated a report in Pakistan Press to the effect that agents of a foreign country have recently intensified their clandestine subversive activities in Pakistan and has further stated that those persons were entering Pakistan under 'C' category of visas;

(b) whether it is a fact that 'C' category visas are granted only to Indians; and

(c) if so, whether Government have taken any action in the matter?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru) : (a) to (b). The attention of the Government has been drawn to these reports which have been circulated by a Pakistan News Agency and have appeared prominently in the Pakistan Press. In these messages it was stated that these agents or spies had entered Pakistan under 'C' category of visas. As such a category of visa only applies to Indian nationals, the presumption was that the reference made in these messages was to Indian nationals.

The allegations of espionage made in these messages were wild and fantastic and absolutely without justification. This matter was brought to the notice of the Prime Minister of Pakistan by our High Commissioner in Karachi. The Prime Minister, in reply, stated that the story had not been put with official support or connivance and that the Pakistan Government did not believe in the statements referred to in the story. He further assured the High Commissioner that there would be no repetition of incidents of this nature.

जोहान्सबर्ग से भारतीयों को निकालना

५५२. श्री बी० डी० शास्त्री : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस प्रकार की कोई सूचना मिली है कि दक्षिण अफ्रीका के प्राधिकारियों ने दक्षिण अफ्रीका के जाति-भेद कानूनों के अन्तर्गत भारतीयों को जोहान्सबर्ग से निकालना प्रारम्भ कर दिया है ; और

(ख) यदि हां, तो वे कहां बसाय जायेंगे ?

प्रधान मंत्री तथा वैदेशिक कार्य मंत्री (श्री जवाहरलाल नेहरू) : (क) जी नहीं। यह मालूम हुआ है कि जोहान्सबर्ग के वेस्टर्न टाउनशिप (western township of Johannesburg) से अफ्रीकी लोगों के निकाले जाने के कारण कुछ भारतीय व्यापारियों को, उनके व्यापार पर असर पड़ने से, जोहान्सबर्ग छोड़ने के लिये मजबूर किया गया।

(ख) इसका पता नहीं है। स्थल है कि जाति क्षेत्रों की घोषणा किये जाने के बाद, उन्हें इन क्षेत्रों में भेज दिया जायगा।

Textile Mills

553. Shri Heda : Will the Minister of Commerce and Industry be pleased to state:

(a) what is the stock position of textile mills in the last three months, and how it compares with the figures of the last year;

(b) whether Government feel any apprehension about the shortage of cloth in the coming months;